

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A No.3 in Civil Appeal No(s). 12185/2016

PARSVNATH DEVELOPERS LTD.

Appellant(s)

VERSUS

ADITYA LAROIA

Respondent(s)

Date : 31/03/2017 This appeal was orally mentioned today.

CORAM : HON'BLE MR. JUSTICE DIPAK MISRA
HON'BLE MR. JUSTICE A.M. KHANWILKAR

For Appellant(s) Mr. Jay Kishor Singh, AOR

For Respondent(s) Ms. Jyoti Mendiratta, AOR

UPON hearing the counsel the Court made the following
O R D E R

On being mentioned, the matter is taken on Board.

List the matter on 3.4.2017.

(Gulshan Kumar Arora)
Court Master

(Madhu Narula)
Court Master